

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 301 of 2013 &**  
**I.A. No. 397 of 2013**

**Dated : 20<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**North Municipal Corporation of Delhi** ..... **Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal  
Mr. Ujjwal Kr. Jha  
Counsel for the Respondent(s) : Mr. Alok Shankar for R.2

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on 18.12.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**